

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &
IA NO. 817 OF 2017**

Dated: 3rd July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi
Mr. Aurn Sharma

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Deepak Khurana for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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